

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

**369(ND)/2017**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
05.02.2018**

**NAME OF THE COMPANY: M/s. Meidensha Corporation Vs. M/s. Prime  
Meiden Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 241/242**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner:	Mr. Rohit Kochhar, Mr. Inder Raj Gill, Ms. Anuradha Sharma, Mr. Anurag Dayal, Mr. Avichhal Prasad and Mr. Laksya Khanna, Advocates.		
	For the Respondent:	Mr. Jayant Mehta, Mr. Siddharth Yadav, Mr. Rakesh Ohja, Mr. Ramanjit Singh, Mr. Robin Dubey and Mr. Nishant Bhardwaj, Advocates		

**ORDER**

Request for a passover was made on behalf of the petitioner in CP 369/2017 to be heard at 2:00 p.m. Accordingly, the petition along with the connected matter be listed at 2:00 p.m.

**At 2:00 p.m.**

The Court did not sit post lunch. Accordingly, the matter stands adjourned to 08.02.2018.

-S-d-11  
**(Deepa Krishan)**  
**Member (T)**

-S-d-11  
**(Ina Malhotra)**  
**Member (J)**